

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

| S.No. | Name & E.C. | From | To |
|-------|----------------------------------------|-------------------------------------------------------------------------------|-------------------------------------------------------------------------------|
| 1 | Sh. Narender Kr. Gsstam EC:11709157 | JA in Office Pool, Admn-II (HQs), Tis Hazari Courts, Delhi | JA in Office Pool, NDD, PHC, New Delhi |
| 2 | Sh. Amit Dehiya EC: 64261614 | Reader in the Court of Sh. Siddhartha Malik, CMM, Central, THC, Delhi | JA in Office Pool, NDD, Patiala House Courts, New Delhi |
| 3 | Sh. Parmod Kumar EC:72559333 | JA/Ahmad in the Court of Sh. Harun Pratap, PO-MACT, North-East, KKD, Delhi | Reader in the Court of Sh. Siddhartha Malik, CMM, Central, THC, Delhi |
| 4 | Sh. Amit Kumar EC:41354478 | Asst. Ahmad in the Court of Sh. Harun Pratap, PO-MACT, North-East, KKD, Delhi | Ahmad in the Court of Sh. Harun Pratap, PO-MACT, North-East, KKD, Delhi |
| 5 | Ms. Vibhuti Chhshra EC: 75355573 | JJA in Facilitation Centre, South-West, Dwarka Courts, New Delhi | Asst. Ahmad in the Court of Sh. Harun Pratap, PO-MACT, North-East, KKD, Delhi |
| 6 | Sh. Roshan Kumar EC: 77323263 | Branch In-Charge, Admn.-I & ACR Cell, HQs, THC, Delhi | SJA in Office Pool, South-West, Dwarka Courts, Delhi |
| 7 | Sh. Rakesh Yadav EC: 19740533 | SJA in Admn.-I (HQs), THC, Delhi | Branch In-Charge, Admn.-I & ACR Cell, HQs, THC, Delhi |
| 8 | Ms. Poonam Gupta EC: 13515 | JA in Office Pool, Admn.-II, Central, THC, Delhi | JA in Admn.-I (HQs), THC, Delhi |

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

(Signature)

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 13 623-683 P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 13 FEB 2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Officers/Officer-in-charges concerned.
3. The Personal Office of the undersigned.
4. The DDOs, Accounts Branches concerned.
5. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
6. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi